

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.1251 of 1996

New Delhi, this 13th day of January, 2000

HON'BLE SMT. LAKSHMI SWAMINATHAN, MEMBER(J)
HON'BLE SMT. SHANTA SHAstry, MEMBER(A)

(5)

1. Sushovan Banerjee(IPS)
Commandant
18th Battalion, MP, SAF(IR)
Delhi.
2. Sanjay Kumar Jha (IPS)
Commandant
9th Battalion, MP,
Rewa.
3. Shri Sanjay V. Mane(IPS)
Superintendent of Police
Chhindwara (MP)
4. P.S. Phalnikar(IPS)
Commandant
17th Battalion, MP, SAF
Bhind (MP)
5. Mrs. Sushma Singh(IPS)
Commandant
15th Battalion, MP, SAF
Indore (MP)
6. Ashok Juneja (IPS)
Commandant
32nd Battalion, MP, SAF
Ujjain (MP). Applicants

(By Adyocate: None present)

Versus

1. Union of India, through
through the Secretary
Ministry of Home
North Block
New Delhi.
2. The Chief Secretary
State of Madhya Pradesh
Bhopal.
3. Director General of Police
State of Madhya Pradesh
Bhopal.
4. Shri A.K. Sharma, IPS
Commandant
33rd Battalion, MP, SAF
Bhilai (MP).

5. Shri Govind Pratap Singh, IPS
Commandant
26th Battalion, MP, SAF
Guna (MP).

6. Shri Rajesh Chawla
Commandant
30th Battalion, MP, SAF
Jagdalpur (MP)

.... Respondents

(By Advocate: None)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, M(J)

This case is listed in today's cause list as item-10 under regular matters.

2. None is present for the parties even on the second call.

3. On the last date i.e., 5.1.2000 also none had appeared for the applicants when it was clearly mentioned that if on the next date either the applicants or their counsel is not present it would be presumed that they are no longer interested in pursuing this case further.

4. In the above circumstances, OA is dismissed for default and non-prosecution. No order as to costs.

Shanta

(Mrs. Shanta Shastry)
Member (A)

Lakshmi

(Mrs. Lakshmi Swaminathan)
Member (J)

dbc